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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH,**

**CP NO. 16/2007  
RA NO. 323/2004  
OA NO. 2081/2003**

New Delhi, this the 3<sup>rd</sup> day of July, 2007

**HON'BLE MR. JUSTICE V.K.BALI, CHAIRMAN  
HON'BLE SH. L.K.JOSHI, VICE CHAIRMAN (A)**

Murari Lal,  
Assistant Surveyor of Works,  
CCW, AIR Soochna Bhawan,  
New Delhi.

(By Advocate: Sh. Asish Nischal)

Versus

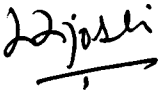
Sh. S.K.Arora,  
Secretary,  
Ministry of Information & Broadcasting,  
Shastri Bhawan,  
New Delhi.

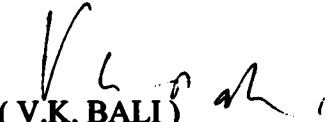
(By Advocate: Mrs. Anita Pandey proxy for  
Sh. D.K.Tiwari)

**ORDER (ORAL)**

**Justice V.K.Bali, Chairman:**

Against the order passed by this Tribunal non-compliance of which has been complained for in the contempt proceedings, writ has already been filed in the Hon'ble Delhi High Court which has been admitted as well. It is worthwhile to wait the order of the Hon'ble Delhi High Court. CP is closed at this stage.

  
( L.K. JOSHI )  
Vice Chairman (A)

  
( V.K. BALI )  
Chairman

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